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Declaration of Assets and Liabilities

Year: 2024-2025

I, **AMIT KUMAR CHAUDHARY**, son of **LATE MAHENDRA CHAUDHARY** aged 28 years, belonging to **BIHAR LEGISLATIVE ASSEMBLY, SECRETARIAT, PATNA.** service and persently working as **OFFICE ATTENDANT.**

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name NIL
			NIL	MADHURI DEVI	SUMIT KR. CHOUD.	NIL
(i)	Cash	5000/-	NIL	1000/-	1000/-	NIL
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	1. SBI- 10,000/- 2. HDFC- 1000/-	NIL	SBI-5000/-	SBI-5000/-	NIL
(iii)	Bonds, Debentures and Shares in companies	1.SIP-7000/-MONTHLY	NIL	ICICI PRU PENSION PLAN- 10,00,000/-	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	1.TERM INSURANCE- 76,000/- YEARLY 2.HDFC BALANCE ADV. FUND- 5,00,000/-	NIL	LIC-3444/- YEARLY	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	TWO WHEELER BR-01-AD-6406	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	NIL	Gold-10g Silver-250g	NIL	NIL
(vii)	Other assets, such as values of claims/interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependant on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1	Dependant-2	Dependant-3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	House/Apartments etc. -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others(Such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note : Please give seperate details for each item)

Sr. No.	Description	Name & Address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as on.....
(a)	(i) Loan from Banks	NIL	NIL
	(ii) Loan from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport(including aircraft and helicopters)	NIL	NIL
	(f)Other dues, if any	NIL	NIL
(b)	(i)Income Tax including surcharge[Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number(PAN)]	PAN NO: BDDPC0509B	NIL
	(ii)Wealth Tax[Also indicate the assessment year upto which Wealth Tax Return filed.]	NIL	NIL
	(iii)Sales Tax[Only in case of proprietary business]	NIL	NIL
	(iv)Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :- **110167870810**

Gender :- **MALE**

Date of Birth :- **1 1 1 1 1 9 9 6**

Class/Group :- **C**

Cadre :- **BIHAR LEGISLATIVE ASSEMBLY,SECRETARIAT, PATNA**

Home District :- **PATNA**

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature.....*Amit Kumar*.....

Name of Employee : **AMIT KUMAR CHAUDHARY**

Place : **PATNA**

Designation : **OFFICE ATTENDANT**

Date: 05/02/2025

Department : **BIHAR LEGISLATIVE ASSEMBLY**

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computertyped (single side) in prescribed formate.